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STANDING COMMITTEE ON
COAL AND STEEL (2019-2020)
SEVENTEENTH LOK SABHA

MINISTRY OF MINES

"DEMANDS FOR GRANTS(2019-2020)"

**[Action Taken by the Government on the Observations/
Recommendations contained in the Fourth Report of the
Standing Committee on Coal and Steel (Seventeenth Lok Sabha)]**



ELEVENTH REPORT

**LOK SABHA SECRETARIAT
NEW DELHI
SEPTEMBER, 2020/BHADRAPADA, 1942(Saka)**

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COAL AND STEEL (2019-2020)**

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**[Action Taken by the Government on the Observations/
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Standing Committee on Coal and Steel (Seventeenth Lok Sabha)]**

Presented to Hon'ble Speaker on 9.09.2020

Presented to Lok Sabha on __.09.2020

Laid in Rajya Sabha on __.09.2020



**LOK SABHA SECRETARIAT
NEW DELHI
SEPTEMBER, 2020/BHADRAPADA, 1942(Saka)**

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**COMPOSITION OF THE STANDING COMMITTEE ON
COAL AND STEEL(2019-20)**

Chairperson - Shri Rakesh Singh

Lok Sabha

2. Shri Balubhau Dhanorkar alias Suresh Narayan
3. Shri Vijay Kumar Hansdak
4. Shri Kunar Hembram
5. Shri Raghurama Krishnaraju Kanumuru
6. Shri C. Lalrosanga
7. Shri S. Muniswamy
8. Shri Ajay Nishad
9. Shri Basanta Kumar Panda
10. Smt. Riti Pathak
11. Shri Komati Reddy Venkat Reddy
12. Shri Chunni Lal Sahu
13. Shri Arun Sao
14. Dr. Beesetti Venkata Satyavathi
15. Shri Sushil Kumar Singh
16. Shri Pashupati Nath Singh
17. Shri Sunil Kumar Singh
18. Dr. Alok Kumar Suman
19. Dr. Thirumaavalavan Thol
20. Shri Shyam Singh Yadav
21. Shri Tokheho Yephthomi

Rajya Sabha

22. Dr. Vikas Mahatme
23. Shri Prashanta Nanda
24. Shri Ram Vichar Netam
25. Shri Samir Oraon
26. Shri Dhiraj Prasad Sahu
27. Shri Prabhakar Reddy Vemireddy
28. Shri B. Lingaiah Yadav*
29. Shri Anil Desai[#]
30. Shri Venkataramana Rao Mopidevi[^]
31. Vacant

*Nominated w.e.f. 3rd December, 2019

[#] Nominated w.e.f. 21st December, 2019

[^] Nominated w.e.f. 23rd July, 2020

SECRETARIAT

1. Shri Pawan Kumar - Joint Secretary
2. Shri Arvind Sharma - Director
3. Smt. Geeta Parmar - Additional Director
4. Smt. Madhu Tandon - Executive Officer

INTRODUCTION

I, the Chairperson, Standing Committee on Coal and Steel having been authorised by the Committee to present the Report on their behalf, present this Eleventh Report (Seventeenth Lok Sabha) on Action Taken by the Government on the observations/recommendations contained in the Fourth Report (Seventeenth Lok Sabha) of the Standing Committee on Coal and Steel on "Demands for Grants (2019-2020)" relating to the Ministry of Mines.

2. The Fourth Report (Seventeenth Lok Sabha) of the Standing Committee on Coal and Steel was presented to Lok Sabha on 06.12.2019. Replies of the Government to all the observations/recommendations contained in the Report were received on 05.03.2020.

3. The Standing Committee on Coal and Steel considered and adopted this Report at their sitting held on 02.09.2020.

4. An analysis on the Action Taken by the Government on the observations/ recommendations contained in the Fourth Report (Seventeenth Lok Sabha) of the Committee is given at **Annexure-II**.

5. For facility of reference and convenience, the observations and recommendations of the Committee have been printed in bold letters in Chapter-I of the Report.

NEW DELHI;

02 September, 2020

॥ Bhadrapada, 1942(Saka) Standing Committee on Coal and Steel

RAKESH SINGH

Chairperson

REPORT

CHAPTER-I

This Report of the Committee deals with action taken by the Government on the observations/recommendations contained in the Fourth Report (Seventeenth Lok Sabha) of the Standing Committee on Coal and Steel on "Demands for Grants (2019-20)" of the Ministry of Mines which was presented to Lok Sabha and laid in Rajya Sabha on 06.12.2019.

2. The Report contained 12 Observations/Recommendations. The Action Taken Notes have been received from the Ministry of Mines on 05.03.2020 in respect of all the 12 observations/recommendations contained in the Report. These have been categorised as follows:

- | | |
|--|---------------------------|
| (i) Observations/Recommendations which have been accepted by the Government: Serial Nos. 1,2, 3, 4, 5, 6, 8, 9, 11 and 12 | Total: 10
Chapter-II |
| (ii) Observations/Recommendations which the Committee do not desire to pursue in view of the replies of the Government :
Sl. No. Nil | Total: NIL
Chapter III |
| (iii) Observations/Recommendations in respect of which replies of the Government have not been accepted by the Committee:
Sl. Nos. 7 and 10 | Total: 02
Chapter IV |
| (iv) Observations/Recommendations in respect of which final replies of the Government are still awaited :
Sl. No. NIL | Total: NIL
Chapter V |

3. The Committee do hope and trust that utmost importance would be given to implementation of the Observations/ Recommendations accepted by the Government. In case, where it is not possible for the Ministry to implement the recommendations in letter and spirit for any reason, the matter should be reported to the Committee with reasons for non-implementation. The Committee desire that Action Taken Replies on the Observations/Recommendations contained in Chapter-I of this Report be furnished to them within three months.

4. The Committee will now deal with some of their observations/recommendations contained in the Fourth Report which either require reiteration or merit further comments, based on the replies of Government.

RECOMMENDATION (SI.No.3)

National Mineral Exploration Trust (NMET)

5. The Committee had noted with concern that out of the budget outlay of Rs.1675.55 crore for the year 2019-20, the Ministry had utilized Rs.843.85 crore (50.36%) upto 31.10.2019. Under Capital Head, out of budget outlay of Rs.107.57 crore, the expenditure upto 31.10.2019 was Rs.25.67 crore (23.86%). Further, in respect of GSI, IBM and NMET, out of budget outlay of Rs.1322.93 crore, Rs.124.31 crore and Rs.150 crore, respectively the expenditure up to 31.10.2019 i.e. in 7 months of the fiscal 2019-20 was Rs.733.88 crore (55.47%), Rs.60.71 crore (48.83%), and Rs.13.28 crore (08.85%), respectively. While observing that the expenditure by GSI and IBM during the first 7 months of the Year 2019-20 had been satisfactory, the Committee had desired to be apprised of the reasons for proportionately less utilization of funds by NMET during the year and corrective measures taken to fully utilize the funds made available to them.

6. The Ministry in its Action Taken Reply has submitted as under:-

"There was less utilization of funds by NMET during the year 2019-20 due to the following reasons:- (i) The utilization of NMET budget primarily depends on the progress of work of NMET funded exploration projects which are carried out by Notified Exploration Agencies (NEAs). NEAs raising bills of lesser amount than projected resulted in less utilization of funds. (ii) Non-commencement of Phase-II work of the aero-geophysical survey over Obvious Geological Potential (OGP) and adjoining areas carried out by Geological Survey of India due to litigation issue also resulted in less utilization of funds. The exploration agencies have been asked to submit claims for payment in time and adhere to the timelines."

7. **The Committee in their original Report had noted that while the performance of GSI and IBM during the first 7 months of the financial year 2019-20 was satisfactory, there was proportionately less utilization of funds by NMET. As against the allocation of Rs. 150 crore, NMET could utilise only Rs. 13.28 crore(08.85%) up to 31.10.2019. The less utilisation of NMET budget is attributed to slow progress of work of NMET funded exploration projects which are carried out by Notified Exploration Agencies (NEAs) and NEAs raising bills of lesser amount than projected. As has been informed, the exploration agencies have been asked to submit claims for payment in time and adhere to the timelines. The Committee feel that to achieve the objective of growth of mineral production in the country, Ministry/NMET need to take immediate corrective measures to remove all the hurdles/obstacles resulting in less utilisation of funds by NMET. The Committee would also like to be**

apprised of the actual utilisation of funds by NMET during 2019-20(up to 31st March, 2020).

RECOMMENDATION (SI.No.7)

Indian Bureau of Mines (IBM)

8. The Committee had observed that during 2018-19, against the BE of Rs.129.08 crore and RE of Rs.107.09 crore allocated to IBM for implementation of its various schemes the actual expenditure was Rs.103.16 crore. The reasons for underutilization of funds by IBM included non-filling up of vacant/new posts and non-materialization of payment towards Mining Tenement System (MTS) project & National Remote Sensing Centre (NRSC). Further, during the year 2019-20, the budgetary allocation to IBM was reduced to Rs.124.31 crore from Rs.129.08 crore (BE) during 2018-19. The Committee were hopeful that funds of Rs.124.31 crore allocated to IBM during 2019-20 would be fully utilised and filling up of vacant/new posts and payments towards MTS and NRSC would be completed without compromising on the quality/standards fixed.

9. The Ministry in its Action Taken Reply has submitted as under:-

"IBM had been allocated with the budget of Rs.129.08 crore for the year 2018-19 and further reduced at RE stage to Rs. 107.09 crore due to the fact that the variations in proposals/actual allocations are part of the budgeting process and allocation is done by the Ministry of Finance as per the resources available with them. for the implementation of various schemes, towards which IBM has incurred actual expenditure of Rs.103.17 crore and the reasons for under utilization are due to non filling up of vacant/new posts, non materialization of payments towards MTS and NRSC.

The budgetary allocation to IBM for the year 2019-20 has been reduced to Rs.124.31 crore while comparing the BE for the year 2018-19. All efforts are being taken for full utilization of funds allocated. However, due to protracted procedural issues including delay in finalization of Recruitment Rules, the posts are still vacant.

And slow progress of MTS project as, before release of payments to implementing agency, a number of technical formalities such as Field Trials to close the gaps from operational perspective, User Acceptance Testing (UAT) etc have to be completed, which are still in progress. As such IBM may not be in position to fully utilize allocated funds during 2019-20."

10. The Committee had observed that the budgetary allocations to IBM during 2018-19 was downsized at RE stage and even the reduced allocation was not fully utilised. The Committee, however had hoped that IBM would fully utilize the funds allocated during 2019-20 by resolving the issues like filling up of vacant/new posts and making payments towards MTS and NRSC which were stated to be the reasons for under-utilisation of funds during the last year. The Ministry in its Action Taken Reply has stated that all efforts were made for full utilization of funds allocated, however, due to protracted procedural issues, delay in finalization of Recruitment Rules, the posts are still vacant. Besides, there is stated to be slow progress of MTS project as before release of payments to implementing agency, a number of technical formalities such as Field Trials to close the gaps from operational perspective, User Acceptance Testing (UAT) etc. have to be completed, which are still in progress. As such IBM may not be in a position to fully utilize allocated funds during 2019-20. Taking note of the fact that IBM may not be able to fully utilize the allocated funds during 2019-20

for the reasons like delay in finalization of recruitment rules for filling up the vacant posts besides non-completion of technical formalities due to slow progress of MTS projects, the Committee impress upon the Ministry/IBM to make more concerted efforts to resolve the issues responsible for under-utilisation of allocated funds. The Committee would like to be apprised of the specific steps taken in this regard.

RECOMMENDATION (SI.No.10)

National Aluminium Company Ltd. (NALCO)

11. The Committee had noted under-utilisation of plan outlays by NALCO during 2018-19 where out of Rs.1100 crore at RE stage, Rs.972 crore (88.36%) was utilised. The Committee had urged the Ministry/NALCO to periodically review the progress of the projects targeted for the year and take timely measures to prevent any procedural delays. The Committee had desired to be apprised of the present status and investment plan of NALCO in new projects, joint ventures and AMR Schemes during 2019-20.

12. The Ministry in its Action Taken Reply has submitted as under:-

"National Aluminium Company Ltd. (NALCO)

Steps taken for timely completion of ongoing projects

1.5th Stream Refinery:

The project progress was slow as the work could not move forward due to obstruction by villagers on construction of boundary wall & soil investigation work. The matter was taken up with District & State Administration for amicable solution and after several rounds of discussions the work resumed on 26.06.2019.

Soil investigation work was completed in September, 2019, which is main design input for different Lum-sum Turnkey (LSTK) packages such as Evaporation, Calcination, Bauxite storage & handling and

secondary crushing etc. With finalization of soil investigation report, a momentum has been developed in the tendering activities. Five LSTK packages (2 for Refinery & 3 for Stream & Power Plant (SPP area) are expected to be ordered by the end of present financial year i.e. by March, 2020. Besides above, two LSTK packages were already ordered from SPP area.

Due to above resistance by the villagers, the project got delayed by about 24 months. All efforts are being made to reschedule the activities to prepone the completion of project by 8 to 10 months against the original completion schedule of 48 months.

As advised by the Board, the status of the project is being put up to the Board of Directors meeting regularly.

2. Utkal D & E Coal block:

The status of obtaining various clearances required for opening of Utkal D & E coal blocks are as detailed below:

UTKAL D

a) Forest Clearance (FC) & Environment Clearance (EC)

- (i) Principal Chief Conservator of Forest has submitted clarification w.r.t the letter of Special Secretary, Forest & Environment Department, Govt. of Odisha enclosing the notification for declaring the compensatory afforestation land as Protected Forest against the 137.02 Ha land, for which Stage – I FC has already been transferred in favour of NALCO from Ministry of Environment, Forest and Climate Change (MoEF& CC), Govt. of India (GoI).
- (ii) The proposal for Stage – I FC of 6.5 Ha forest land of Safety Zone has been forwarded by Special Secretary, Forest & Environment Dept. Govt. of Odisha along with their recommendation to MoEF& CC, GOI for their approval.
- (iii) EC of UTKAL D will be transferred in favour of NALCO after obtaining Stage – I FC of 6.5 Ha forest land of Safety Zone.
Action initiated for engagement of Mine developer and Operator (MDO) for UTKAL D & E Coal Block. UTKAL D is expected to be operational in the Financial Year 2020-21.

UTKAL E

a) Land Acquisition

Land acquisition of Utkal E is in progress. As of now 466 acres of private land out of 544 acres acquired. Balance Land acquisition of 78 acres of private land of Kundhajhari and Gopinathpur village is in process. Matter is being followed up with District administration Angul and

Industrial Development Corporation of Odisha (IDCO) for early acquisition.

b) Forest Clearance

Inspection of Forest land of Utkal E was successfully completed and DFO, Angul forwarded the Forest Diversion Proposal to Regional Chief Conservator of Forest (RCCF), Angul, on 17th December, 2019 for further processing.

c) Mining Lease

Issuance of Terms and Conditions for grant of Mining Lease for Utkal E is pending with Government of Odisha (GoO).

The above both projects of Coal Block are being closely monitored and are being followed up at various statutory levels for early opening of the mines.

3.25 MW wind power plant:

As a result of the severe financial crisis faced by the party (M/s Regen), the project progress has been affected since June, 2018 and the project is delayed by about 14 months.

The work order was released on the party based on open tender. Almost 50% work has been completed. The party became financially tight and opted for S4A (Scheme for Sustainable Structuring of Stressed Assets) with the Bank. Hence, Bank is not releasing further funds and BG to the party. We are exploring alternative avenues for making the completed work operational.

The matter is also being followed up with Regen's higher management on regular basis.

The Party (M/s Regen Power Tech Pvt. Limited) has been referred to NCLT (National Company Law Tribunal) and the Company management has been taken over by IRP (Insolvency Resolution Professional). Hence, it is expected that the issue is likely to be resolved within 6 to 8 months.

The investment plan of NALCO in new projects, Joint ventures and Addition Modification & Replacement (AMR) schemes during the year 2019-20 at RE stage and present status is as below:

(Rs. in crore)

Sl. No.	Scheme Head	BE 19-20	RE 19-20	CAPEX status upto November, 2019
a)	New projects	280.83	217.37	32.21
b)	Projects in JVs	95.67	104.47	100.50

c)	Addition Modification & Replacement	664.57	734.05	361.07
	Grand Total	1041.07	1055.89	493.78

CAPEX utilization is lower due to the delay in construction of boundary wall & soil investigation work of 5th stream refinery and less possibility of completion of wind power project in this financial year."

13. In their original Report, the Committee had urged the Ministry/NALCO to periodically review the progress of the projects targeted for the year and take timely measures to prevent procedural delays for their timely execution. The Committee had also desired to be apprised of the investment plan of NALCO in new projects, joint ventures and AMR Schemes during 2019-20. In its Action Taken Reply, the Ministry has elaborated on the steps taken during 2019-20 for timely completion of ongoing projects of NALCO. The Committee note that during 2019-20, for the New Projects, Projects in JVs and for Addition Modification & Replacement (AMR) schemes, out of RE of Rs. 217.37 crore, Rs. 104.47 crore and Rs. 734.05 crore, respectively, NALCO could utilize Rs. 32.21 crore, Rs. 100.50 crore and Rs. 361.07 crore, respectively up to November, 2019. While observing that CAPEX on JV projects and AMR scheme are satisfactory, the lower utilization of CAPEX for New Projects is attributed to the delay in construction of boundary wall & soil investigation work of 5th stream refinery and less possibility of completion of wind power project. The Committee are of the view that these administrative problems could

be identified and overcome by taking timely and prudent measures and therefore desire that the Ministry/NALCO should henceforth take immediate corrective measures to optimally utilise the annual plan outlays.

CHAPTER -II

OBSERVATIONS/RECOMMENDATIONS WHICH HAVE BEEN ACCEPTED BY THE GOVERNMENT

RECOMMENDATION (SI. No.1)

The Committee note that a total budgetary allocation of Rs.1675.55 crore which comprises of expenditure of Rs.1567.98 crore under Revenue Section and Rs.107.57 crore under Capital Section has been made for the Ministry of Mines for the current fiscal 2019-20, to implement various schemes /projects under Geological Survey of India (GSI), Indian Bureau of Mines (IBM), Mineral Exploration Corporation Limited (MECL) Promotional Scheme and Science & Technology Scheme which are under the administrative Control of the Ministry of Mines. The Committee further note that during 2018-19, the budgetary allocation of Rs.1669.52 crore was made which comprised of expenditure of Rs.1499.30 crore under Revenue Section and Rs.170.22 crore under Capital Section. While observing that the budgetary allocation during 2018-19 were revised to Rs.1350.02 crore, the Committee are unhappy to note lower utilization of Rs.1266.74 crore by Ministry of Mines during the year. The Committee also find that there is an increase in the allocation of only Rs.6.03 crore for the current fiscal 2019-20 thereby registering 0.36% increase in allocation of funds if compared to previous year i.e. 2018-19. Taking note of small increase in allocation of Ministry of Mines during 2019-20, the Committee recommend the Ministry to take up the matter with Ministry of Finance so that these are enhanced suitably to achieve the physical targets set for the year.

ACTION TAKEN

Geological Survey of India (GSI)

(a) During the Financial Year 2018-19, GSI has received BE grant of Rs.1057.87 crore which was reduced to Rs.1028.55 crores at RE stage out of which GSI has utilized Rs.1023.63 crores (99.52%). At RE stage, the revenue grant was increased from Rs.889.47 crores to Rs.955.15 crores as per the change in operational need for various geological activities and establishment expenditure. Whereas, in Capital head, the BE Grant of Rs.168.40 crores was reduced to Rs.73.40 crores as Rs.125.00 crores earmarked for two instalment payment towards procurement of Geo-Technical Vessel (GTV) could not be made as the vendor failed to produce reserve bank guarantee resulting in overall reduction of total budget of GSI at RE stage.

(b) During the Financial Year 2019-20, GSI has received BE grant of Rs.1322.93 crores out of which GSI has utilized Rs.923.38 crores (69.80%) till December, 2019. As per the present operational need for achieving the set targets in all missions and also to meet the committed expenditure, GSI sought additional funds of Rs.63.15 crores at the RE stage. However, the budget grant has been reduced to Rs.1241.59 crores at RE stage due to the fact that the variations in proposals/actual allocations are part of the budgeting process and allocation is done by the Ministry of Finance as per the resources available with them. This reduction of Rs.81.34 crores from BE

grant will result into non-payment of quarterly instalment to Shipping Corporation of India (SCI) towards operation and maintenance charge of GSI's Vessels for the last two quarters of the Financial Year 2019-20. GSI may face constraints in execution of other activities.

Indian Bureau of Mines (IBM)

During the current fiscal year 2019-20, IBM's budget estimates are of Rs.124.31 crores including Rs.118.14 crores for Revenue section and Rs.6.17 crores towards Capital Section for implementation of various schemes/project of IBM. Whereas, during 2018-19 the total budgetary allocation made to the IBM was Rs.129.08 crores including Rs.127.26 crores under Revenue section and Rs.1.82 crores under Capital section. The Budget Estimate for the year 2018-19 had been reduced to Rs.107.09 crores at RE stage and actual expenditure was of Rs.103.17 crores. The reasons for reduction at RE stage include non filling up of vacant posts, slow implementation of MTS project and less requirement under various object heads like Medical, DTE etc. The reasons for variation in RE and actual expenditure are due to transfer of funds allocated under TASP to GSI, non utilization of amount allocated under NER capital. By comparing the last year budget estimate there is a reduction of Rs.4.77 crores in the total budget for the year 2019-20. This is due to slow progress of MTS project as, before release of payments to implementing agency, a number of technical formalities such as Field Trials to close the gaps from operational perspective, User Acceptance Testing (UAT) etc have to be completed, which are still in progress. The BE allocated for the year 2019-20 is sufficient for meeting the requirements of IBM.

[Ministry of Mines O.M. No.5/2/2019-IF(505) Dated 17th March, 2020]

RECOMMENDATION (SI. No.2)

The Committee are concerned to note under utilization of funds by the Ministry of Mines during the year 2018-19 as out of budgetary provision of Rs.1669.52 crore, the Ministry could incur expenditure of only Rs.1266.74 (75.87%). Evidently, the unutilized amount of Rs.373.48 crore is on account of non-implementation of various schemes/programmes of the major organization of the Ministry of Mines viz. GSI, IBM, NMET during the year 2018-19 as against the plan outlay of Rs.1057.87 crore for GSI, Rs.129.08 crore for IBM, Rs.400 crore for NMET, the utilization of funds by these organization was Rs.1015.59 crore (96%), Rs.98.97 crore (76.67%) and Rs.88.40 crore (22.10%), respectively. The Committee would, therefore, like to be apprised of the factors responsible for non-utilization of funds during 2018-19 by these organizations and the remedial steps taken to improve fund utilization in the current fiscal 2019-20.

Action Taken

Geological Survey of India (GSI)

(a) The amount of Rs.125.00 crores earmarked for two instalment payment towards procurement of Geotechnical Vessel (GTV) could not be made as the vendor failed to produce reserve bank guarantee as per contract and the contract was rescinded.

(b) During the Financial Year 2019-20, GSI has utilized Rs.923.38 crores (69.80%) under different heads till December, 2019. Efforts to utilize funds allotted in the Financial Year 2019-20 include inter-alia increase in exploration projects, private drilling firms have been engaged to outsource drilling work, outsourcing done for geophysical mapping and analysis of chemical samples, enhancement of in-house instrumental capacity of various laboratories.

Indian Bureau of Mines (IBM)

The IBM had been allocated Rs.129.08 crores towards total budgetary provision for the year 2018-19 against which IBM has incurred expenditure of Rs. 103.17 crores which works out to 79.93 % of the BE sanctioned to the IBM during the year 2018-19. The major reason for less expenditure is due to not filling up of vacant posts, slow implementation of MTS project, less requirement of funds under various object heads like DTE and Medical etc., transfer of funds allocated under TASP to GSI, non utilization of amount allocated under NER capital and returning of various LOA's issued to the CPWD by them due to non execution of maintenance works of office building as well as residential building of IBM. All the remedial steps to improve the utilization of funds are being taken during the year 2019-20. However not filling up of vacant posts which are approximately 50% of the total strength, slow implementation of MTS project, no scope for utilization of funds allocated under the heads TASP, SCSP and NER Capital, would again account for less expenditure during 2019-20.

National Mineral Exploration Trust (NMET)

The BE of Rs.400.00 crore was estimated keeping in view of Rs.158.00 crore towards aero-geophysical survey and Rs.242.00 crore in respect of exploration projects approved by NMET. The budget was not fully utilized during the year due to the delays in execution of projects by the Exploration Agencies. Accordingly, the budget requirement was reduced to Rs.150 crore at RE 2018-19 out of which actual utilization of budget was Rs.88.40 crore.

The budget estimates of 2019-20 were revised to Rs.110.00 crore at RE 2019-20 from BE of Rs.150.00 crore. Exploration agencies have been asked to submit claims for payment in the time and adhere to the timelines.

[Ministry of Mines O.M. No.5/2/2019-IF(505) Dated 17th March, 2020]

RECOMMENDATION (Sl. No.3)

The Committee note with concern that out of the budget outlay of Rs.1657.55 crore for the current fiscal 2019-20, the Ministry has been able to utilize Rs.843.85 crore (50.36%) upto 31.10.2019. Under Capital Head, out of budget outlay of Rs.107.57 crore, the expenditure upto 31.0.2019 is Rs.25.67 crore (23.86%). The Committee further note that in respect of GSI, IBM and NMET, out of budget outlay of Rs.1322.93 crore, Rs.124.31 crore and Rs.150 crore, respectively the expenditure up to 31.10.2019 i.e. in 7 months of the current fiscal 2019-20 is Rs.733.88 crore (55.47%), Rs.60.71 crore (48.83%), and Rs.13.28 crore (08.85%), respectively. While observing that the expenditure by GSI and IBM during the first 7 months of the current Financial Year is satisfactory, the Committee would like to be apprised of the reasons for proportionately less utilization of funds by NMET during the

current year and corrective measures taken to fully utilize the funds made available to them.

ACTION TAKEN

National Mineral Exploration Trust (NMET)

There was less utilization of funds by NMET during the year 2019-20 due to the following reasons:- (i) The utilization of NMET budget primarily depends on the progress of work of NMET funded exploration projects which are carried out by Notified Exploration Agencies (NEAs). NEAs raising bills of lesser amount than projected resulted in less utilization of funds. (ii) Non-commencement of Phase-II work of the aero-geophysical survey over Obvious Geological Potential (OGP) and adjoining areas carried out by Geological Survey of India due to litigation issue also resulted in less utilization of funds. The exploration agencies have been asked to submit claims for payment in time and adhere to the timelines.

[Ministry of Mines O.M. No.5/2/2019-IF(505) Dated 17th March, 2020]

Comments of the Committee

(Please see para 7 of Chapter I of the Report)

RECOMMENDATION (SI. No.4)

GEOLOGICAL SURVEY OF INDIA (GSI)

The Committee note that the main function of GSI is creation and updation of national geo-scientific information and mineral resources assessment through ground surveys, air-borne and marine surveys, mineral exploration, multidisciplinary geo-scientific, geo-technical, geo-environmental and natural hazard studies, glaciology seismotectonics, and carrying out fundamental research. To achieve these objectives, the budgetary allocation BE of Rs.1057.87 crore was kept for GSI during 2018-19 which were reduced to Rs.1028.55 crore at RE, 2018-19. Further, the reduced funds could not be fully utilized and GSI could expend Rs.1015.59 crore which are 96% of the BE grant. The Committee have been given to understand that under Capital Head (BE), Grant was reduced as Rs.125.00 crore earmarked for two instalment payment towards procurement of Geotechnical vessel (GTV) could not be made as the vendor failed to produce reverse bank guarantee as per contract and the contract was cancelled. A Committee has thus been constituted by the Ministry to investigate the matter which will submit the Report in respect of procurement of GTV. The Committee while appreciating the procedural hurdles faced by the Ministry/GSI in this particular case recommend the Ministry/GSI to expeditiously sort out the related pending issues and give serious consideration to the procurement of GTV.

ACTION TAKEN

Geological Survey of India (GSI)

After rescindment of the contract for procurement of Geotechnical Vessel (GTV), GSI constituted a committee to review the procurement of drilling vessel vis-s-vis outsourced drilling for carrying out off-shore exploration. The

Committee has thoroughly reviewed all the aspects of mineral exploration involving drilling within the Territorial Water (TW) limit of India following the existing guidelines. The Committee has proposed for acquisition of GTV following the process of re-tendering. In the intervening period, GSI will explore the possibility of outsourcing of off-shore drilling programme.

[Ministry of Mines O.M. No.5/2/2019-IF(505) Dated 17th March, 2020]

RECOMMENDATION (SI. No.5)

GEOLOGICAL SURVEY OF INDIA (GSI)

According to the Ministry, the BE of Rs.1322.93 crore under Revenue Head of GSI for the Financial Year 2019-20 will not be sufficient, in view of present operational need for different geological activities of GSI especially in Survey & Mapping, Mineral Exploration Research & Development and Administrative Support and therefore, GSI has sought additional funds amounting to Rs.63.15 crore at the RE Stage. Keeping in view of the significant role of the functioning of GSI in the exploration, Survey and Mapping of Mineral in the country and in larger national perspective, the Committee recommend that financial allocations to GSI at RE Stage, 2019-20 should be suitably stepped up. At the same time, the Committee would also like to impress upon the Ministry/GSI to take utmost care that previous year narrative of under-utilisation of funds is not repeated and precautionary measures are taken to optimally utilise the funds allocated during 2019-20.

ACTION TAKEN

Geological Survey of India (GSI)

(a) During the Financial Year 2019-20, GSI received BE grant of Rs.1322.93 crores which was reduced to Rs.1241.59 crores at RE stage due to the fact that the variations in proposals/actual allocations are part of the budgeting process and allocation is done by the Ministry of Finance as per the resources available with them. Out of this, Rs.923.38 crores (69.80%) have been utilized by GSI for implementation of various geoscientific activities till December, 2019. Accordingly, GSI has allocated the approved BE/RE fund in different heads under Revenue and Capital Section.

(b) Utmost care have been given to fully utilize the allocate budget for the Financial Year 2019-20 through critical review and monitoring of expenditure on fortnightly and monthly basis. Efforts in this regard includes inter-alia increase in exploration projects, engagement of private drilling firms for outsourcing drilling, outsourcing of geophysical mapping and analysis of chemical samples, enhancement of in-house instrumental capacity of various laboratories.

[Ministry of Mines O.M. No.5/2/2019-IF(505) Dated 17th March, 2020]

RECOMMENDATION (SI. No.6)

GEOLOGICAL SURVEY OF INDIA (GSI)

The Committee are happy to note an ambitious project "National Aero-Geophysical Mapping Programme (NAGMP)" launched by GSI to acquire uniform aero-geophysical data over the Obvious Geological Potential (OGP)

areas in a fixed time frame through outsourcing. This pilot project is aimed to provide a variety of information including data on the concealed and deep seated structures capable of hosting mineralization which will be of immense help for exploration activities in the country. Further, GSI is also carrying out aero-geophysical Survey with its own Twin Otter Airborne Survey System (TOASS) in different selected areas of the country. Needless to say, these projects warrants utmost attention of the Ministry/GSI in view of their importance for identification and exploration of mineral wealth in the country. The Committee would, therefore, like to be informed of the progress made in respect of these projects from time to time and the timelines with regard to the completion of these projects.

ACTION TAKEN

Geological Survey of India (GSI)

(a) GSI has launched an ambitious project "National Aero-Geophysical Mapping Programme (NAGMP)" in April, 2017 to acquire uniform aero-geophysical data over the OGP and adjoining areas in a fixed time frame by utilizing NMET fund. The primary objectives of the pilot project comprise delineation of concealed, deep seated structure/litho-units capable of hosting mineralization, extension of the existing mineralized zone and understanding of shallow crustal architecture in the context of mineral occurrence.

(b) The project was envisaged to cover an area of 7.79 lakh sq. km comprised of Obvious Geological Potential (OGP) and adjoining area divided in twelve blocks in three phases. The data acquisition over four blocks (1-4) has been completed and based on the outcome of this data, the 60 potential zones have been identified for further stage of exploration for targeting mineralization. The data acquisition is in progress in four blocks (9-12) and remaining four blocks (5-8) are at tendering state for selection of Project Implementing Agencies. The entire project is likely to be completed by 2020-21.

(c) Airborne Magnetic & Radiometric surveys involving Twin Otter Airborne Survey System (TOASS) are under execution over Banswara-Udaipur area in parts of Rajasthan, Madhya Pradesh and Gujarat aiming to identify subsurface structural features and to identify potential zones for mineral investigation. A total of 22,598 Line Km data acquisition has been completed till December, 2019. The project is scheduled to be completed by September, 2020.

[Ministry of Mines O.M. No.5/2/2019-IF(505) Dated 17th March, 2020]

RECOMMENDATION (SI. No.8)

INDIAN BUREAU OF MINES (IBM)

As regards implementation of Mining Tenement System (MTS), the Committee note that automating the entire mineral concession life-cycle, starting from identification of area and ending with closure of the mine; and connecting the various stakeholders for real-time transfer of electronic files and exchange of data would result in strengthening of database management system, effective management of mineral concession regime

and bringing transparency in mining operations. Further, development of MTS is in progress by Implementing Agency and Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKY) is currently live with effect from 27.08.2018 for data entry at District level and most of the states have started data entry. Taking note of the fact that MTS when implemented would help to develop an Online National Mineral Information System by linking Central and State Govt. organizations engaged in administration of mineral resources (excluding atomic minerals, oils and natural gas) in the country, the Committee recommend the Ministry of Mines/IBM to complete implementation of MTS without any further delay and the required funds are made available to IBM to prevent avoidable delays in implementation of the project.

ACTION TAKEN

Indian Bureau of Mines (IBM)

The development of phase-1 modules of MTS is in progress. So far three modules of phase-1 i.e. Registration, Daily/Monthly Return without output reports and PMKKY are developed and uploaded. The remaining three modules of Phase-1 namely Mining Plan, Star Rating and Ore Accounting System are at UAT (User Acceptance Testing) stage. For development of Phase-II modules i.e. grant and execution of concession, inspection module, GIS module, IBM existing databases (ML, WMMP, NMI, MCP) and Final Mine Closure Plan modules, the SRS (Software Requirement Specification) process is in progress.

In addition to regular monitoring of progress by IBM, the Ministry of Mines and IBM are following up with the highest authorities of both implementing agency M/s Wipro and Project Monitoring Unit (PMU) National Institute for Smart Government (NISG) through DO letters and review meetings for early completion of Phase-1 modules as well for timely implementation of MTS project. Appropriate budgetary provisions have been made for Mining Tenement System under the Scheme No. 5 of IBM.

[Ministry of Mines O.M. No.5/2/2019-IF(505) Dated 17th March, 2020]

RECOMMENDATION (Sl. No.9)

HINDUSTAN COPPER LTD.

Hindustan Copper Ltd. (HCL) is the only company in India engaged in mining of copper ore and owns all the operating mining lease of copper ore and also the only integrated producer of refined copper (vertically integrated company). Major activities of HCL include mining, ore beneficiation, smelting, refining and casting of refined copper metal into downstream products. The Committee note that plan outlays of Rs.400 crore of HCL during the financial year 2018-19 were enhanced to Rs.600 crore at RE Stage. The Committee are happy that HCL had been able to fully utilise the allocations during the year and the actual expenditure on various activities of HCL was Rs.602.46 crore, which is more than RE, 2018-19. The Committee further note that under the Greenfield exploration project of HCL, the financial allocations at BE and RE during 2018-19 was Rs.10 crore, however, HCL was able to utilise only Rs.6.51 crore (65%) during the year. Although HCL has stated that it has applied for additional mining leases in Jharkhand,

Madhya Pradesh, Haryana and Rajasthan based on which a target of Rs.10.00 crore was kept for 2018-19 and on non-receipt of same, funds remained under utilized under the Green Field Exploration Scheme, the Committee desire that during 2019-20, the Ministry/HCL should make every effort to remove the bottlenecks in acquiring copper mines in these states. They are also hopeful that the plan outlay of Rs.600 crore including 10 crore for Greenfield Exploration during 2019-20 would be fully utilized.

ACTION TAKEN

Hindustan Copper Ltd.

Applications have been submitted for reservation of the areas in these States under Rule 17A of MMDR Act, 1957 and efforts are on to remove bottlenecks in acquiring the areas for Green Field Exploration in these States. HCL is also taking action for commencing exploration work in Balaghat district of Madhya Pradesh in the Reconnaissance Permit area already allotted to the company. The Company expects to utilize Rs.600 crore including Rs.10.00 crore for Green Field Exploration during 2019-20.

[Ministry of Mines O.M. No.5/2/2019-IF(505) Dated 17th March, 2020]

RECOMMENDATION (SI. No.11)

MINERAL EXPLORATION CORPORATION LTD. (MECL)

Mineral Exploration Corporation Limited (MECL), a Miniratna Category-I PSU under Ministry of Mines, is carrying out mineral exploration activities and is the premier exploration agency in the country. The Committee note that during 2018-19, against the target of 19000 metres for "Exploratory drilling" by Mineral Exploration Corporation Limited (MECL), the achievements were 'NIL'. The reason for non-performance during the year was stated to be non approval of exploration project proposed by Standing Committee on Promotional projects (SCPP). Further, during 2019-20, MECL is not carrying out any promotional exploration work. In this regard, the Ministry of Mines in a post evidence reply clarified that the NMET was created exclusively for promoting mineral exploration in the country and MECL has started taking mineral exploration projects funded by NMET in consultation with State Government. During the years 2018-19 and 2019-20, a payment of Rs.47.21 and Rs.13.81 crore (till date), respectively, was made to MECL through National Mineral Exploration Trust (NMET) fund for the work completed on NMET approved projects. Taking note of new exploration work by MECL through NMET, the Committee expect that MECL will be able to enhance its physical performance by taking up more and more mineral exploration programmes. The Committee would like to be apprised of the NMET approved project being implemented by MECL during 2019-20.

ACTION TAKEN

Mineral Exploration Corporation Ltd. (MECL)

The details of the NMET approved projects being implemented by MECL during the years 2018-19 and 2019-20 are as under:-

Annexure-I

DETAILS OF DRILLING DONE & BILLS RAISED DURING 2018-19 BY MECL FOR NMET FUNDED PROJECTS									
Sl. No.	Block Details	Sanction Received on	Date of Start	Actual date of completion	Approved Drilling (in m)	Total for FY 2018-19	Sanctioned Cost (Rs in Lakhs)	Bill raised in FY (Rs. In Lakh)	Remarks
1	Naubasta - Kolard Block, Satna, Madhya Pradesh for Limestone, G- 4	18-08-16	12-08-16	30-01-17	250.00		59.49	3.57	Lst Reso. of 198.63mt with 44.61% CaO, 2.32% MgO & 11.39% SiO2 at 42% CaO cutoff. UNFC-334, Upgraded to G-2
2	Purheibahal-Chandiposhi Block, Sundargarh, Odisha for Iron, G-2	18-08-16	04-06-16	03-07-17	1,470.00		265.33	0.25	71.9 mt with avg grade of 59.31% Fe.
3	Sendurkhar Block, Kabirdham, Kawardha, Chhattisgarh for Bauxite, G-4	18-08-16	05-07-16	30-08-17	125.00		45.13	0.26	32 mt (insitu) with Al2O3-34.35% SiO2-16.27%, Fe2O3-26.20%, TiO2- 4%, LOI-18.5% at +30% Al2O3 (Threshold Value), Block not potential.
4	Saraipani- Dadar Block, Kabirdham, Kawardha, Chhattisgarh for Bauxite, G-4	18-08-16	16-07-16	31-08-17	125.00		44.66	0.32	1.29 mt (insitu) with Al2O3-43.89% SiO2-6.86%, Fe2O3-18.53%, TiO2-5.62%, LOI-24% at +40% Al2O3 & -8% SiO2, Block not potential
5	Kalakhunta Block, Banswara, Rajasthan for Manganese, G-4	23-02-17	01-03-17	31-10-17	550.00		274.83	1.73	GR-Submitted in Oct-17, Drilling could not be taken up due to local problem.
6	Pasupatabodu Block, Suryapet, Telangana for Limestone, G-3	24-02-18	08-10-17	16-12-17	108.00		45.50	6.87	41.68 mt of Lst Resources with 46.39% CaO, 0.73% MgO & 10.07% SiO2 at 42% CaO cutoff. UNFC-333
7	Ghunchihai Block, Satna, Madhya Pradesh for Limestone, G-2	23-02-17	10-11-16	30-12-17	1,330.00		162.05	2.75	Lst Resources of 68.02 mt with 44.71% CaO, 2.29% MgO & 10.50% SiO2 at 42% CaO cutoff. UNFC-332
8	Jhalara-Matasula-Manpur-Bhabrana-Amalva Area, Udaipur/Dungarpur, Rajasthan for Copper, Gold & REE, G-4 (RAJ-03)	03-04-17	14-12-16	30-12-17	600.00		338.01	1.66	Block Not Potential for estimation of Resources
9	Kukra-Padwa-Ven Area, Udaipur, Rajasthan for Copper, Gold, G-4 (RAJ-04)	03-04-17	21-12-16	30-12-17	600.00		294.61	1.24	Block Not Potential for estimation of Resources
10	Agnigundala North Block, Guntur, Andhra Pradesh for Base Metals, G-4 (AP-09)	23-02-17	15-10-16	10-01-18	600.00		308.99	5.56	Block Not Potential for estimation of Resources

11	Agnigundala South Block, Guntur, Andhra Pradesh for Base Metals, G-4 (AP-10)	23-02-17	15-10-16	10-01-18	600.00		328.29	4.09	Block Not Potential for estimation of Resources
12	Saidulana Block, Suryapet, Telangana for Limestone, G-3	24-02-18	25-10-17	22-01-18	127.00		43.41	6.37	71.86 mt of Lst Resources with 46.79% CaO, 0.84% MgO & 10.02% SiO ₂ at 42% CaO cutoff. UNFC-333
13	Sultanpur Block, Suryapet, Telangana for Limestone, G-3	24-02-18	19-11-17	29-01-18	130.0	0	49.90	7.99	80.21 mt of Lst Resources with 47.10% CaO, 1.22% MgO & 9.75% SiO ₂ at 42% CaO cutoff. UNFC-333
14	Isarwas-Karavalli - Baroliya- Angeni-Beras Area, Udaipur, Rajasthan for Copper, G-4 (RAJ-13)	23-02-17	15-10-16	01-02-18	600.0	0	353.29	24.36	Resource not estimated. Geophysical work if forest permission granted.
15	Lanjera- Futala Block, Bhandara, Maharashtra for Manganese, G-4	18-08-16	06-08-16	07-02-18	620.0	0	148.98	9.05	75672.97 tonnes with 14.37% Mn at 10% Mn Cut off., UNFC-334
16	Ranigaon-Gondaiya Block, Bilaspur, Chhattisgarh for Limestone, G-4	18-08-16	26-08-16	01-03-18	510.0	0	100.52	86.95	43.654 mt of Lst Resources with 44.54% CaO, 1.41% MgO & 8.18% SiO ₂ at 42% CaO cutoff. UNFC-333
17	Satdudhya-Lakhola -Bharak Block, Bhilwara, Rajsamand & Chittaurgarh, Rajasthan for Base Metals, silver, G-4 (RAJ-06)	03-04-17	16-12-16	05-03-18	600.0	0	316.00	8.53	Block Not Potential for estimation of Resources
18	Chelima Block, Kurnool & Prakasam, Andhra Pradesh for Diamond, G-4 (AP-01)	03-04-17	06-04-17	31-03-18	-		59.78	0.58	Work suspended for want of Forest permission, Report submitted as further work possible.
19	Jamodi- Mahanna Block, Satna, Madhya Pradesh for Limestone, G- 3	03-04-17	01-02-17	31-03-18	4,255.00		546.34	14.47	264.405 mt of Lst Resources with 44.46% CaO, 2.17% MgO & 9.55% SiO ₂ at 42% CaO cutoff, UNFC-332
20	Mandri - Panchala Block, Nagpur, Maharashtra for Manganese, G-4	18-08-16	06-06-16	31-03-18	600.0	0	130.31	7.62	213873.95 tonnes with 23.25% Mn at 10% Mn Cut off., UNFC-334
21	Kasargod East Block, Kasargod, Kerala for Bauxite, G-4 (KRL-03)	03-04-17	01-04-17	24-04-18	600.0	0	147.97	26.95	Govt of Kerala informed that the area falls under Eco Sensitive Zone hence the work should not be continued.
22	Vettukathi Kotta Block, Malappuram & Nilgiri, Kerala for Gold, G-4 (KRL-02)	03-04-17	06-04-17	15-05-18	600.0	0	273.51	6.54	Govt. of Kerala informed that the area falls in Reserve forest hence the work should not be taken up.
23	Nagar-Untari Area, Garhwa, Jharkhand for	03-04-17	08-02-17	29-05-18	-		78.34	3.72	117 Million tonnes of Andalusite but

	Andalusite, G-4 (JH-07)								garde not useful.
24	Pihra area, Giridih & Kodama, Jharkhand for Tin, G-4 (JH-03)	03-04-17	19-01-17	08-06-18	600.0	0	202.40	28.51	Block Not Potential for estimation of Resources
25	Aurala-Sawali Block, Nanded, Maharashtra for Ba, Au, Pb, Cu & W., G-4 (MH-03)	03-04-17	08-02-17	30-06-18	600.0	0	262.65	3.14	Block Not Potential for estimation of Resources
26	Karoli-Nathdwara Area, Udaipur & Rajsamand, Rajasthan for Copper, Gold & Molybdenum, G-4 (RAJ-09)	03-04-17	14-12-16	30-06-18	600.00		401.50	1.97	Block Not Potential for estimation of Resources
27	Kusumarja & Adjoining Areas, Giridih, Jharkhand for Cu, Pb & Zn, G-4 (JH-08)	03-04-17	27-01-17	02-07-18	600.00		288.64	25.87	Block Not Potential for estimation of Resources
28	Bachkocha and Tankocha Area, Saraikela-Kharsawan, Jharkhand for Base Metals & Gold, G-4 (JH-06)	03-04-17	14-01-17	18-07-18	600.00		348.22	4.71	Block Not Potential for estimation of Resources
29	Gothra-Parasrampura Block, Jhunjhunu, Rajasthan for Limestone, G-3	23-02-17	01-01-17	20-07-18	3,600.00		424.52	98.66	Lst Resources of 319.47 mt with 48.98% CaO, 1.72% MgO & 6.49% SiO2 at 42% CaO cutoff. UNFC-333
30	Andipatti-Jambumadal-Urakari Sector, Namakkal, Tamil Nadu for Dunite, Ni, Cr & PGE., G-4 (TN-05)	03-04-17	06-04-17	31-07-18	600.00		191.78	3.54	As GSI already established the strike continuity in the block and no further Dunite band left to be explored in the block, GR submitted on work done so far.
31	Nahardih-Madhapur Block, Raipur, Chhattisgarh for Limestone, G-2/ G-3	24-02-18	31-08-17	31-07-18	1,400.00		250.50	69.48	Report submitted in July-2018. Lst Resources of 77.84 mt with 43.50% CaO, 1.71% MgO & 10.96% SiO2 at 42% CaO cutoff. UNFC-332
32	Mohar Cauldron Area, Shivpuri, Madhya Pradesh for Base Metals & Gold, G-4 (MP-08)	03-04-17	01-03-17	27-08-18	600.00		202.12	27.81	Block Not Potential for estimation of Resources
33	Dhanoli Bazar Block, Sindhudurg, Maharashtra for Fe, Ni, Cr, PGE & Au., G-4 (MH-02)	03-04-17	11-02-17	31-08-18	600.00		347.86	9.07	Block Not Potential for estimation of Resources
34	Pathri-Saoli Area, Chandrapur, Maharashtra for PGE Mineralisation, G-4 (MH-04)	03-04-17	19-12-16	31-08-18	600.00		289.39	14.13	Block Not Potential for estimation of Resources
35	Sonrai Block, Lalitpur, Uttar Pradesh for Phosphate, G-2	24-02-18	01-04-18	23-10-18	2,715.00		473.50	8.27	Work will resume after forest permission.
36	Ambadala-Sunakhunti Area, Rayagada, Kaiahandi, Odisha for Manganese, G-4	03-04-17	01-04-17	31-12-18	600.00		232.92	17.63	Block Not Potential for estimation of Resources

	(ODS-02)								
37	Jumka- Pathriposhi Block, Sundargarh, Odisha for Iron, G-2	18-08-16	04-06-16	11-02-19	4,100.00	538.60	772.68	251.27	Net resources of 103.255 m. t. with 60.82% Fe at 55% & 37.022 m.t. of net resource with 50.24% Fe at >45% to <55% Fe cutoff
38	Saraipani- Dadar Block, Kabirdham, Kawardha, Chhattisgarh for Bauxite, G-2	19-04-18	01-08-18	22-02-19	280.00	210.75	74.60	58.78	2.23 million tonnes with 31.61% Al ₂ O ₃ , 18.67% SiO ₂ , 26.93% Fe ₂ O ₃ , 4.08% TiO ₂ & 17.81% LOI at (+) 30% Al ₂ O ₃
39	BRH Iron Ore Mines, Ballary, Karnataka for Iron, G-2/ G-3	24-02-18	Yet to start	23-03-19	3,495.00	-	1,004.16	0.16	Work will start after receipt of forest permission
40	Kanawat-Chala - Karath-Bagholi Area, Jhunjhunu & Sikar, Rajasthan for Iron, G-4 (RAJ-07)	03-04-17	24-02-17	26-03-19	615.00	718.50	255.71	133.27	3.747 Mt with 48.60% Fe, 21.93% SiO ₂ , 2.23% Al ₂ O ₃ , 0.53% P & 0.80% LOI.
41	Kacholia- Amargarh-Jhikri Area, Bhilwara, Rajasthan for Base Metals/ Gold, REE, G-4 (RAJ-05)	03-04-17	14-12-16	29-04-19	600.00	140.00	266.00	100.52	GR submitted based on 1 BH results
42	Vasu-Jagat-Kharwach & Saran- Bharawat Area, Udaipur, Rajasthan for Base Metals & Gold, G-4 (RAJ-21)	03-04-17	16-12-16	29-04-19	600.00	-	312.59	77.96	GR submitted, drilling in next phase if forest permission granted.
43	Ranigaon-Gondaiya Block, Bilaspur, Chhattisgarh for Limestone, G-3	31-10-18	26-12-18	31-05-19	600.00	674.00	123.61	2.17	33.80 mt of Cement Grade, Cao- 45.41%, MgoO-1.70%, SiO ₂ -6.09%
44	Malangtoli H Sub Block, Sundargarh, Odisha for Iron, G-3	21-06-18	27-09-18	In Progress	3,330.00	1,268.00	1,027.64	341.02	Drilling suspended due to Forest
45	Deravad-Chargarhia-Bansra Area, Udaipur, Rajasthan for Copper, Gold, G-4 (RAJ-02)	23-02-17	15-10-16	30-06-19	625.00	675.00	276.93	159.03	No resource estimated at this stage. Extension of G-4 level approved by 22nd TCC
46	Iswal- Selu-Kathar-Tula (Thala) Area, Udaipur & Rajsamand, Rajasthan for Base Metals, G-4 (RAJ-14)	03-04-17	16-12-16	30-06-19	600.00	669.00	342.29	144.44	10.045 Million Tonnes (Net Geological resources) with 39.76%MgO, 3.46%CaO, 2.40%SiO ₂ , 5.65%Fe ₂ O ₃ , 0.23%Al ₂ O ₃ and 46.94% LOI G-2 level work approved by 22nd TCC.
47	Diggoan Block, Kalaburagi, Karnataka for Limestone, G3	31-10-18	18-01-19	31-06-19	1,170.00	1,174.40	205.98	136.68	530.80mt Net Cement Grade Limestone Resource with 45.45% CaO, 1.00% MgO, 11.59% SiO ₂ , at 44% CaO cutoff.

48	Namakkal Block, Namakkal, Tamil Nadu for Ni, Cr & PGE, G-4 (TN-08)	03-04-17	25-03-17	31-08-19	540.00	558.00	289.62	109.77	60.35mt (333) of Net Dunite resources with 35.22% MgO, 32.07% SiO ₂ , 0.61% Al ₂ O ₃ , 13.26% Fe ₂ O ₃ , 2.82% CaO & 11.69% LOI at 32.44% MgO (Grade-II)
49	South of Kesarpur, Mayurbhanj, Odisha for Copper, G-4 (ODS-09)	23-02-17	15-10-16	31-08-19	640.00	663.00	276.93	184.07	1.96 mt with 0.28% Cu at 0.20% Cu cutoff
50	Kuhi Khobna, Nagpur, Maharashtra for Tungsten, G-4	21-06-18	22-12-18	30-09-19	945.00	925.80	126.56	84.92	Block Not Potential for estimation of Resources
51	Udagi Block, Kalaburagi, Karnataka for Limestone, G3	31-10-18	22-03-19	30-09-19	1,100.00	183.00	192.01	40.37	385.35mt Net Cement Grade Limestone Resource with 45.66% CaO, 0.55% MgO, 12.98% SiO ₂ , at 44% CaO cutoff.
52	Tamiya, Balangir, Odisha for Manganese, G2	16-08-18	21-11-18	15-10-19	1,590.00	945.50	248.78	123.37	0.703 mt gross & 0.6327 mt net Mn resource with avg. grade of 23.04% Mn at >=18% Mn
53	Kalyandurg-Timmasamudram Block, Anantpur, Andhra Pradesh for Diamond, G-4 (AP-02)	03-04-17	06-04-17	30-10-19	-	-	67.52	29.78	GR submitted, anomalies are reported with encouraging results.
54	Naubasta - Kolard Block, Satna, Madhya Pradesh for Limestone, G-2	19-04-18	01-05-18	30-10-19	2,140.00	679.00	365.43	99.89	The total resource of cement grade limestone is 166.05 million tonnes by cross sectional method with average grade of 44.77% CaO, 2.10% MgO & 10.00% SiO
55	Ranibennur Block, Haveri & Davanagere, Karnataka for Au, Cu, Pb, Zn, Ni and Co, G-4 (KAR-08)	03-04-17	07-01-17	31-10-19	600.00	-	478.57	35.47	GR submitted
56	Udwara Area, Allrajpur, Madhya Pradesh for Mn, Phosphorite and Graphite, G-4 (MP-01)	03-04-17	16-04-17	31-10-19	600.00	-	400.64	20.43	GR submitted, No resource estimated.
57	Rengail Block, Balangir, Odisha for Manganese, G2	16-08-18	21-12-18	13-12-19	2,350.00	548.50	340.93	79.34	GR Submitted for review, 0.328 mt Net geological resource of Manganese with 21.37% Mn, 15.82% Fe & 0.28% P at 18% Mn cut off.
58	Jamodi- Mahanna Block (Part-B), Satna, Madhya Pradesh for Limestone, G-2	21-06-18	02-07-18	31-12-19	1,535.00	89.00	262.62	25.27	GR Submitted, 90.29mt Cement grade Net in situ resources with 44.18% Cao, 2.05% MgO & 9.11% SiO ₂
59	Babja Block, Balangir, Odisha for	31-10-18	14-02-19	In Progress	500.00	-	107.91	1.80	Work suspended for want of local

	Manganese, G4								problem.
60	Lakhasar Block, Bikaner, Rajasthan for Potash, G-3	24-02-18	26-01-18	In Progress	4,775.00	2,265.00	843.84	380.13	Sample analysis & GR preparation in progress.
61	Rengali Block, Balangir, Odisha for Manganese, G4	16-08-18	22-03-19	In Progress	600.00	-	284.10	0.95	Geophysical survey completed
62	Tamiya, Balangir, Odisha for Manganese, G4	16-08-18	21-11-18	In Progress	310.00	-	246.43	33.27	Geophysical survey completed, Drilling in progress
	TOTAL NON COAL				62,955.00	12,925.05	17,554.32	3,198.36	
1	Nonbira Block, Mand-Raigarh Coal Field, Raigarh, Chhattisgarh for Coal, G-2	03-04-17	06-02-17	04-02-19	30,760	351.00	2,604.43	317.62	19.22mt, of gross in-situ indicated resource with grade from G8 to G17.
2	Recherla Block, Godavari Valley Coal Field, West Godavari, Andhra Pradesh for Coal, G-3	03-04-17	30-11-18	In Progress	18,000	4,747.00	1,435.46	306.39	Drilling in progress
3	Palyankottai Lignite Block, Cuddalore, Tamil Nadu for Lignite, G-1	03-04-17	20-04-17	31-12-18	14,500	2,892.00	717.27	237.76	274.62mt, 97.8% of total resources of B grade
4	Veeranam Lignite Block-1, Cuddalore, Tamil Nadu for Lignite, G-1	03-04-17	22-02-17	In Progress	29,850	23,322.00	1,789.24	1,145.54	Drilling completed
5	Veeranam Lignite Block-2, Cuddalore, Tamil Nadu for Lignite, G-1	03-04-17	22-02-17	In Progress	28,900	13,092.00	1,637.63	643.14	Drilling in progress
	TOTAL (COAL & LIGNITE)				122,010.00	44,404.00	8,184.03	2,650.45	
	GRAND TOTAL				184,965.00	57,329.05	25,738.35	5,848.81	

Annexure-II

DETAILS OF DRILLING DONE & BILLS RAISED DURING 2019-20 BY MECL FOR NMET FUNDED PROJECTS									
Sl. No.	Block Details	Sanction Received on	Date of Start	Actual date of completion	Approved Drilling (in m)	Total for FY 2019-20	Sanctioned Cost (Rs in Lakhs)	Bill raised in FY (Rs. in Lakh)	Remarks
1	Ranigaon-Gondaiya Block, Bilaspur, Chhattisgarh for Limestone, G-4	18-08-16	26-08-16	01-03-18	510		100.52	32.20	43.654 mt of Lst Resources with 44.54% CaO, 1.41% MgO & 8.18% SiO ₂ at 42% CaO cutoff. UNFC-333
2	Jumka-Pathiriposhi Block, Sundargarh, Odisha for Iron, G-2	18-08-16	04-06-16	11-02-19	4,100		772.68	33.40	Net resources of 103.255 m. t. with 60.82% Fe at 55% & 37.022 m.t. of net resource with 50.24% Fe at >45% to <55% Fe cutoff
3	Saraipani- Dadar Block, Kambirdham, Kawardha, Chhattisgarh for Bauxite, G-2	19-04-18	01-06-18	22-02-19	280		74.60	3.35	2.23 million tonnes with 31.61% Al ₂ O ₃ , 18.67% SiO ₂ , 28.93% Fe ₂ O ₃ , 4.08% TiO ₂ & 17.81% LOI at (+) 30% Al ₂ O ₃

4	Kanawat-Chala - Karath-Baghoi Area, Jhunjhunu & Sikar, Rajasthan for Iron, G-4 (RAJ-07)	03-04-17	24-02-17	26-03-19	615		255.71	7.01	3.747 Mt with 48.60% Fe, 21.93% SiO ₂ , 2.23% Al ₂ O ₃ , 0.53% P & 0.80% LOI.
5	Kachola-Amargarh-Jhikri Area, Bhilwara, Rajasthan for Base Metals/ Gold, REE, G-4 (RAJ-05)	03-04-17	14-12-16	29-04-19	600		266.00	7.27	GR submitted based on 1 BH results
6	Vasu-Jegat-Kharwach & Saran-Bharwawat Area, Udaipur, Rajasthan for Base Metals & Gold, G-4 (RAJ-21)	03-04-17	16-12-16	29-04-19	600		312.59	3.28	GR submitted, drilling in next phase if forest permission granted.
7	Malangtoli H Sub Block, Sundargarh, Odisha for Iron, G-3	21-06-18	27-09-18	In Progress	3,330	915.10	1,027.64	288.47	Drilling suspended due to Forest.
8	Deravad-Chargarhia-Bansra Area, Udaipur, Rajasthan for Copper, Gold, G-4 (RAJ-02)	23-02-17	15-10-16	30-06-19	625		276.93	15.34	No resource estimated at this stage. Extension of G-4 level approved by 22nd TCC
9	Iswal-Setu-Kathar-Tula (Thala) Area, Udaipur & Rajsamand, Rajasthan for Base Metals, G-4 (RAJ-14)	03-04-17	16-12-16	30-06-19	600		342.29	21.84	10.045 Million Tonnes (Net Geological resources) with 39.76%MgO, 3.46%CaO, 2.40%SiO ₂ , 5.65%Fe ₂ O ₃ , 0.23%Al ₂ O ₃ and 46.94% LOI G-2 level work approved by 22nd TCC.
10	Diggoan Block, Kalaburagi, Karnataka for Limestone, G3	31-10-18	18-01-19	31-08-19	1,170	71.00	205.98	85.77	530.80mt Net Cement Grade Limestone Resource with 45.45% CaO, 1.00% MgO, 11.59% SiO ₂ , at 44% CaO cutoff.
11	Namakkal Block, Namakkal, Tamil Nadu for Ni, Cr & PGE., G-4 (TN-08)	03-04-17	25-03-17	31-08-19	540		299.62	54.25	60.35mt (333) of Net Dunite resources with 35.22% MgO, 32.07% SiO ₂ , 0.61% Al ₂ O ₃ , 13.26% Fe ₂ O ₃ , 2.82% CaO & 11.69% LOI at 32.44% MgO (Grade-II)
12	South of Kesarpur, Mayurbhanj, Odisha for Copper, G-4 (ODS-09)	23-02-17	15-10-16	31-08-19	640		276.93	45.61	1.96 mt with 0.28% Cu at 0.20% Cu cutoff
13	Kuhi Khobna, Nagpur, Maharashtra for Tungsten, G-4	21-06-18	22-12-18	30-09-19	945	19.20	126.56	40.29	Block Not Potential for estimation of Resources
14	Udagi Block, Kalaburagi, Karnataka for Limestone, G3	31-10-18	22-03-19	30-09-19	1,100	875.60	192.01	155.12	385.35mt Net Cement Grade Limestone Resource with 45.66% CaO, 0.55% MgO, 12.98% SiO ₂ , at 44% CaO cutoff.
15	Tamiya, Balangir, Odisha for Manganese, G2	16-08-18	21-11-18	15-10-19	1,590	384.50	248.78	105.51	0.703 mt gross & 0.6327 mt net Mn resource with

										avg. grade of 23.04% Mn at >=18% Mn
16	Kalyandurg-Timmasamudram Block, Ananipur, Andhra Pradesh for Diamond, G-4 (AP-02)	03-04-17	06-04-17	30-10-19			67.52	6.02		GR submitted, anomalies are reported with encouraging results.
17	Naubasta - Kolard Block, Satna, Madhya Pradesh for Limestone, G-2	19-04-18	01-05-18	30-10-19	2,140	995.00	365.43	197.61		The total resource of cement grade limestone is 166.05 million tonnes by cross sectional method with average grade of 44.77% CaO, 2.10% MgO & 10.00% SiO
18	Ranibennur Block, Haveri & Davanagere, Karnataka for Au, Cu, Pb, Zn, Ni and Co, G-4 (KAR-08)	03-04-17	07-01-17	31-10-19	600	440.00	478.57	120.33		GR submitted
19	Udwara Area, Aitrapur, Madhya Pradesh for Mn, Phosphorite and Graphite, G-4 (MP-01)	03-04-17	16-04-17	31-10-19	600	240.30	400.64	108.22		GR submitted, No resource estimated.
20	Rengali Block, Balangir, Odisha for Manganese, G2	16-08-18	21-12-18	13-12-19	2,350	1,655.00	340.93	276.18		GR Submitted for review, 0.328 mt Net geological resource of Manganese with 21.37% Mn, 15.82% Fe & 0.28% P at 18% Mn cut off.
21	Jamodi- Mahanna Block (Part-B), Satna, Madhya Pradesh for Limestone, G-2	21-06-18	02-07-18	31-12-19	1,535	1,243.50	262.62	201.15		GR Submitted, 90.29mt Cement grade Net in situ resources with 44.18% Cao, 2.05% MgO & 9.11% SiO2
22	Lakhasar Block, Bikaner, Rajasthan for Polash, G-3	24-02-18	26-01-18	In Progress	4,775	1,598.50	843.84	319.98		Sample analysis & GR preparation in progress.
23	Rengali Block, Balangir, Odisha for Manganese, G4	16-08-18	22-03-19	In Progress	600		264.10	149.39		Geophysical survey completed
24	Tamiya, Balangir, Odisha for Manganese, G4	16-08-18	21-11-18	In Progress	310	60.00	246.43	101.59		Geophysical survey completed, Drilling in progress
25	Babja Block, Bolangir, Odisha for Manganese, G2	31-10-18	29-09-19	In Progress	700	677.00	144.23	110.45		Drilling started
26	Blarpalli Block, Balangir, Odisha for Manganese, G2	31-10-18	25-07-19	In Progress	2,450	1,229.00	357.35	124.64		Drilling started
27	Blarpalli Block, Balangir, Odisha for Manganese, G4	31-10-18	01-11-19	In Progress	400		151.34	62.593		Geophysical survey completed
TOTAL NON COAL					33,705.00	10,403.70	8,721.84	2,676.87		
1	Veeranam Lignite Block-1, Cuddalore, Tamil Nadu for Lignite, G-1	03-04-17	22-02-17	In Progress	29,850	6,409.00	1,789.24	370.69		Drilling completed
2	Veeranam Lignite Block-2, Cuddalore, Tamil Nadu for Lignite, G-1	03-04-17	22-02-17	In Progress	28,900	8,080.00	1,637.63	388.03		Drilling in progress

3	Recherla Block, Godavari Valley Coal Field, West Godavari, Andhra Pradesh for Coal, G-3	03-04-17	30-11-18	In Progress	18,000	0,149.00	1,435.46	706.64	Drilling in progress
	TOTAL (COAL & LIGNITE)				76,750.00	24,638.00	4,862.33	1,465.36	
	GRAND TOTAL				110,455.00	35,041.70	13,584.17	4,142.23	

[Ministry of Mines O.M. No.5/2/2019-IF(505) Dated 17th March, 2020]

RECOMMENDATION (SI. No.12)

NATIONAL MINERAL EXPLORATION TRUST (NMET)

During 2018-19, BE of Rs.400 crore was kept for NMET which were reduced to Rs.150.00 crore at RE Stage. The Committee further note that the actual utilization of funds during the year was only Rs.88.40 crore. The reasons put forward by the Ministry for less utilisation of funds are delay in execution of survey work due to operational reasons, some non-promising projects had to be closed pre-maturely, etc. The Committee feel that these delays could have been avoided if matters were taken up timely and prudently. The Committee are of the opinion that Ministry of Mines/MECL/NMET should monitor these hindrances that come in way of implementation of their schemes/programmes. The Committee would like to be assured that focused attention would be given to the mineral exploration projects under NMET and annual budget outlay of Rs.150.00 crore during 2019-20 to carry out these projects be fully utilised.

ACTION TAKEN

National Mineral Exploration Trust (NMET)

The Ministry is regularly following up with the exploration agencies. They have been impressed upon to submit claims in time and adhere to time lines. The project implementing agencies have been asked to submit year-wise & quarter-wise phasing of milestones and corresponding cost for better financial monitoring and reimbursement. NMET is also initiating the process for hiring of experts to make field visits in order to aid monitoring of projects under execution.

[Ministry of Mines O.M. No.5/2/2019-IF(505) Dated 17th March, 2020]

CHAPTER-III

**OBSERVATIONS/RECOMMENDATIONS WHICH THE COMMITTEE
DO NOT DESIRE TO PURSUE IN VIEW OF THE
GOVERNMENT'S REPLIES**

-NIL-

CHAPTER-IV
OBSERVATIONS/RECOMMENDATIONS IN RESPECT OF
WHICH REPLIES OF THE GOVERNMENT
HAVE NOT BEEN ACCEPTED BY THE COMMITTEE

RECOMMENDATION (SI. No.7)

INDIAN BUREAU OF MINES (IBM)

The Committee observe that during 2018-19, against the BE of Rs.129.08 crore and RE of Rs.107.09 crore allocated to IBM for implementation of its various schemes the actual expenditure was Rs.103.16 crore. The reasons for underutilization of funds by IBM were like non-filling up of vacant/new posts and non-materialization of payment towards Mining Tenement System (MTS) project & National Remote Sensing Centre (NRSC). The Committee further note for the year 2019-20, the budgetary allocation to IBM has been reduced to Rs.124.31 crore from Rs.129.08 crore (BE) during 2018-19. The Committee are hopeful that funds of Rs.124.31 crore allocated to IBM during 2019-20 would be fully utilised and filling up of vacant/new posts and payments towards MTS and NRSC would be completed without compromising on the quality/standards fixed.

ACTION TAKEN

Indian Bureau of Mines (IBM)

IBM had been allocated with the budget of Rs.129.08 crores for the year 2018-19 and further reduced at RE stage to Rs. 107.09 crores due to the fact that the variations in proposals/actual allocations are part of the budgeting process and allocation is done by the Ministry of Finance as per the resources available with them. for the implementation of various schemes, towards which IBM has incurred actual expenditure of Rs.103.17 crores and the reasons for under utilization are due to non filling up of vacant /new posts, non materialization of payments towards MTS and NRSC.

The budgetary allocation to IBM for the year 2019-20 has been reduced to Rs.124.31 crores while comparing the BE for the year 2018-19. All efforts are being taken for full utilization of funds allocated. However, due to protracted procedural issues delay in finalization of Recruitment Rules, the posts are still vacant. And slow progress of MTS project as, before release of payments to implementing agency, a number of technical formalities such as Field Trials to close the gaps from operational perspective, User Acceptance Testing (UAT) etc have to be completed, which are still in progress. As such IBM may not be in position to fully utilize allocated funds during 2019-20.

[Ministry of Mines O.M. No.5/2/2019-IF(505) Dated 17th March, 2020]

Comments of the Committee

(Please see para 10 of Chapter I of the Report)

RECOMMENDATION (SI. No.10)

NATIONAL ALUMINIUM COMPANY LTD. (NALCO)

The Committee note that NALCO is an integrated and diversified mining, metal and power group 'A' CPSE with net sales turnover of Rs.9,376

crore in financial year 2017-18, export sales of Rs.4,075 crore accounted about 43% of turnover and business in more than 15 countries. The Committed, however, note that plan outlays of Rs.1100 crore (RE Stage) could not be optimally utilised during 2018-19 and NALCO could utilise Rs.972 crore (88.36%) of the total outlays. The reasons cited for shortfall in capital expenditure by the company in plan outlays during the financial year 2018-19 are due to registration of balance Government land of Utkal-E, the overall work progress of 5th Stream Alumina Refinery and Pottangi Mines affected adversely due to resistance from Ambagaon village, stopping work on digging of bore-holes related to soil investigation and power plant due to financial crisis of the party (M/s Regen), cancellation of 25.1 MV wind power plant, etc. The Committee urge the Ministry/NALCO to periodically review the progress of the projects targeted for the year so as to take timely measures in order to prevent procedural delays. The Committee, however, recommend that elaborate steps be taken by the Ministry/NALCO for timely completion of these ongoing projects. The committee would also like to be apprised of the present status and investment plan of NALCO in new projects, joint ventures and AMR Schemes during 2019-20.

ACTION TAKEN

National Aluminium Company Ltd. (NALCO)

Steps taken for timely completion of ongoing projects

1. 5th Stream Refinery:

The project progress was slow as the work could not move forward due to obstruction by villagers on construction of boundary wall & soil investigation work. The matter was taken up with District & State Administration for amicable solution and after several rounds of discussions the work resumed on 26.06.2019.

Soil investigation work was completed in September, 2019, which is main design input for different Lum-sum Turnkey (LSTK) packages such as Evaporation, Calcination, Bauxite storage & handling and secondary crushing etc. With finalization of soil investigation report, a momentum has been developed in the tendering activities. Five LSTK packages (2 for Refinery & 3 for Stream & Power Plant (SPP area) are expected to be ordered by the end of present financial year i.e. by March, 2020. Besides above, two LSTK packages were already ordered from SPP area.

Due to above resistance by the villagers, the project got delayed by about 24 months. All efforts are being made to reschedule the activities to prepone the completion of project by 8 to 10 months against the original completion schedule of 48 months.

As advised by the Board, the status of the project is being put up to the Board of Directors meeting regularly.

2. Utkal D & E Coal block:

The status of obtaining various clearances required for opening of Utkal D & E coal blocks are as detailed below:

UTKAL D

a) Forest Clearance (FC) & Environment Clearance (EC)

- (i) Principal Chief Conservator of Forest has submitted clarification w.r.t the letter of Special Secretary, Forest & Environment Department.,

Govt. of Odisha enclosing the notification for declaring the compensatory afforestation land as Protected Forest against the 137.02 Ha land, for which Stage - I FC has already been transferred in favour of NALCO from Ministry of Environment, Forest and Climate Change (MoEF& CC), Govt. of India (GoI).

- (ii) The proposal for Stage - I FC of 6.5 Ha forest land of Safety Zone has been forwarded by Special Secretary, Forest & Environment Dept. Govt. of Odisha along with their recommendation to MoEF & CC, GOI for their approval.
- (iii) EC of UTKAL D will be transferred in favour of NALCO after obtaining Stage - I FC of 6.5 Ha forest land of Safety Zone.

Action initiated for engagement of Mine developer and Operator (MDO) for UTKAL D & E Coal Block. UTKAL D is expected to be operational in the Financial Year 2020-21.

UTKAL E

a) Land Acquisition

Land acquisition of Utkal E is in progress. As of now 466 acres of private land out of 544 acres acquired. Balance Land acquisition of 79 acres of private land of Kundhajari and Gopinathpur village is in process. Matter is being followed up with District administration Angul and Industrial Development Corporation of Odisha (IDCO) for early acquisition.

b) Forest Clearance

Inspection of Forest land of Utkal E was successfully completed and DFO, Angul forwarded the Forest Diversion Proposal to Regional Chief Conservator of Forest (RCCF), Angul, on 17th December, 2019 for further processing.

c) Mining Lease

Issuance of Terms and Conditions for grant of Mining Lease for Utkal E is pending with Government of Odisha (GoO).

The above both projects of Coal Block are being closely monitored and are being followed up at various statutory levels for early opening of the mines.

3. 25 MW wind power plant:

As a result of the severe financial crisis faced by the party (M/s Regen), the project progress has been affected since June, 2018 and the project is delayed by about 14 months.

The work order was released on the party based on open tender. Almost 50% work has been completed. The party became financially tight and opted for S4A (Scheme for Sustainable Structuring of Stressed Assets) with the Bank. Hence, Bank is not releasing further funds and BG to the party. We are exploring alternative avenues for making the completed work operational.

The matter is also being followed up with Regen's higher management on regular basis.

The Party (M/s Regen Power Tech Pvt. Limited) has been referred to NCLT (National Company Law Tribunal) and the Company management has been taken over by IRP (Insolvency Resolution Professional). Hence, it is expected that the issue is likely to be resolved within 6 to 8 months.

The investment plan of NALCO in new projects, Joint ventures and Addition Modification & Replacement (AMR) schemes during the year 2019-20 at RE

stage and present status is as below:

(Rs. in crore)

SI	Scheme Head	BE 19-20	RE 19-20	CAPEX status upto November, 2019
a)	New projects	280.83	217.37	32.21
b)	Projects in JVs	95.67	104.47	100.50
c)	Addition Modification & Replacement	664.57	734.05	361.07
	Grand Total	1041.07	1055.89	493.78

CAPEX utilization is lower due to the delay in construction of boundary wall & soil investigation work of 5th stream refinery and less possibility of completion of wind power project in this financial year.

[Ministry of Mines O.M. No.5/2/2019-IF(505) Dated 17th March, 2020]

Comments of the Committee

(Please see para 13 of Chapter I of the Report)

CHAPTER-V
OBSERVATIONS/RECOMMENDATIONS IN RESPECT OF
WHICH FINAL REPLIES OF THE GOVERNMENT
ARE STILL AWAITED

-NIL-

NEW DELHI;

९ September, 2020

॥ Bhadrapada, 1942(Saka) Standing Committee on Coal and Steel

RAKESH SINGH

Chairperson

MINUTES OF THE FIFTEENTH SITTING OF THE STANDING COMMITTEE ON COAL AND STEEL HELD ON WEDNESDAY THE 02 SEPTEMBER, 2020 IN COMMITTEE ROOM NO. '1', BLOCK-A, FIRST FLOOR, PHA EXTENSION BUILDING, NEW DELHI.

The Committee sat from 1130 hrs. to 1400 hrs.

PRESENT

Shri Rakesh Singh- Chairperson

Lok Sabha

2. Shri Balubhau Dhanorkar alias Suresh Narayan
3. Shri Raghurama Krishnaraju Kanumuru
4. Shri Ajay Nishad
5. Shri Arun Sao
6. Shri Sunil Kumar Singh
7. Shri Shyam Singh Yadav

Rajya Sabha

8. Dr. Vikas Mahatme
9. Shri Prashanta Nanda
10. Shri Samir Oraon
11. Shri Anil Desai

Secretariat

1. Shri Pawan Kumar - Joint Secretary
2. Shri Arvind Sharma - Director
3. Smt. Geeta Parmar - Additional Director
4. Smt. Savita Bhatia - Deputy Secretary

- ** ** ** ** ** **
2. ** ** ** ** ** **
 3. The Committee thereafter took up for consideration and adoption of the following Draft Action Taken Reports on:-
 - (i) ** ** ** ** ** **
 - (ii) ** ** ** ** ** **
 - (iii) Action Taken by the Government on the Observations/ Recommendations contained in the 4th Report (Seventeenth Lok Sabha) on Demands for Grants (2019-20) pertaining to the Ministry of Mines;
 - (iv) ** ** ** ** ** **

- (v) ** ** ** ** ** ** ** ** ** ** **
- (vi) ** ** ** ** ** ** ** ** ** **
- (vii) ** ** **^ ^ ^

4. The Committee unanimously adopted all the above Reports without any modifications. The Committee then authorized the Chairperson to finalize the Reports and present the same to Hon'ble Speaker as the term of the Committee is expiring on 12th September, 2020.

- 5. ** ** **^ ^ ^
- 6. ** ** **^ ^ ^
- 7. ** ** **^ ^ ^
- 8. ** ** **^ ^ ^
- 9. ** ** **^ ^ ^

A copy of verbatim record of the sitting has been kept.

The Committee then adjourned.

ANNEXURE-II

(Vide Para IV of Introduction)

ANALYSIS OF ACTION TAKEN BY THE GOVERNMENT ON THE OBSERVATIONS/RECOMMENDATIONS CONTAINED IN THE FOURTH REPORT OF THE STANDING COMMITTEE ON COAL AND STEEL

I.	Total No. of Recommendations made:	12
II.	Observations/Recommendations that have been accepted by the Government (<i>vide</i> recommendation at Sl. Nos. 1,2,3,4, 5,6,8, 9,11 and 12):	10
	Percentage of total	83.34%
III.	Observations/Recommendations which the Committee do not desire to pursue in view of the Government's replies (<i>vide</i> Recommendation at Sl. No. Nil):	00
	Percentage of total	0%
IV.	Observations/Recommendations in respect of which replies of the Government have not been accepted by the Committee (<i>vide</i> recommendation at Sl. Nos. 7 and 10):	02
	Percentage of total	16.66%
V.	Observations/Recommendations in respect of which final replies of the Government are still awaited (<i>vide</i> recommendation at Sl. No. Nil):	00
	Percentage of total	0%